

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.05.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3112 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Assistant commissioner State tax & Excise Vs. CA Jalesh Kumar Grover (Resolution Professional of Mans a Print & Publisher Ltd.)	Anil Nag
2.	I.A. No. 3114 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Paras Sales Corporation Vs. OC Specialties Pvt. Ltd.	Soayib Qureshi
3.	I.A. No. 3204 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Power Mech Projects Ltd. Vs. NTPC- BHEL Projects Pvt. Ltd.	Shikhar Garg
4.	I.A. No. 3220 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Dushyant C Dave Liquidator Shirpur Power Pvt. Ltd. Vs. ---	Lalit Mohan
5.	I.A. No. 3285 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	HT Media Ltd. Vs. GHCL Ltd.	Ayush Pratap Singh
6.	I.A. No. 3288 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Dominic George Koyikara & Ors. Vs. Chirag Shah (Liquidator Of Unit Trust of India Investment Advisory Service Limited)	Gauri N Ar
7.	I.A. No. 3291 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Meenakshi Bhatnagar & Anr. Vs. RP Sh. Narender Kumar Sharma & Anr.	Sanjeev Bhatnagar
8.	I.A. No. 3365 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shailesh Bhandari Vs. Somi Conveyor Beltings Ltd.	K.K. Mishra

9.	I.A. No. 3366 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shree Dhanvantari Pharmaceuticals Vs. Konkan Ayur Pharma Pvt. Ltd.	Alpa Jain
10.	I.A. No. 3370 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing & Financial Services Limited & Ors.	Shiva Lakshmi
11.	I.A. No. 3449 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Geetica Kweera Vs. Union Bank of India	Mukesh Aggarwal
12.	I.A. No. 3450 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	PK Logostics Solution Vs. Fabtech Projects & Engineers Through Its Resolution Professional Vijay Pitamber Lulla	Bhushna M. Oza
13.	I.A. No. 3451 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rakesh Rameshkumar Shah (Personal Guarantor) Vs. Tamilnad Mercantile Bank & Anr.	Kuldeep Adesara
14.	I.A. No. 3515 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 405 of 2022	GVR Consulting Services Pvt. Ltd. & Anr. Vs. Pooja Bahry & Ors. (Erstwhile RP of NTL Electronics India Pvt. Ltd.)	Sharad Tyagi
15.	I.A. No. 3517 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Krrish Realtech Pvt. Ltd. Vs. Ahluwalia (India) Ltd. & Anr.	Aditya Shukla
16.	I.A. No. 3518 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ramnath Lifestyle Pvt. Ltd (Promotors Of Ramnath Developers Pvt Ltd.) Vs. Ganga Ram Agarwal RP Of Ramnath Developers Pvt. Ltd. & Ors.	Yshs Tandon

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